COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 246 OF 2014 & IA NO. 56 OF 2015

Dated: 28th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

<u>In the matter of:</u> Tata Power Delhi Distribution Ltd. Vs.			Appellant(s)
Delhi Electricity Regulatory Commis	sion		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Kuma Mr. Hemant Sahai Ms. Sakshi Mehrotr Mr. Anurag Bansal Ms. Ritu Gupta	
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Shashank Pand	lit for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>31.08.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk